

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

CP 304/2001
OA 32/1999

New Delhi, this the 24th day of July, 2001

Hon'ble Shri Govindan S. Tampi, Member (A)
Hon'ble Shri Shanker Raju, Member (J)

Smt. Deepti Arora
W/o Shri Rakesh Kumar Arora
Aged about 37 years
R/o 1654, Outram Lines,
Kingsway Camp, Delhi-9.

....Petitioner

(By Advocate Shri S.S.Tiwari)

V E R S U S

1. Shri P.S.Bhatnagar
Chief Secretary
5, Sham Nath Marg
Delhi -54.
2. Shri Gyānendra Srivastava
Director of Education
Directorate of Education
Old Sectt. Delhi -54.
3. Shri Suresh Gupta
Administrative Officer
Directorate of Education
Establishment III Branch
Old Sectt. Delhi - 54.

....Respondents.

(By Advocate Shri Mohit Madan, proxy counsel
for Mrs. Avnish Ahlawat)

O R D E R (ORAL)

By Hon'ble Shri Govindan S. Tampi,

In this case, in terms of the Tribunal's order dated 26-9-2000 directions were issued to the respondents to appoint the applicant as TGT (Social Science) with proforma fixation of seniority from the date her junior in merit has been appointed. Shri S.S.Tiwari, learned counsel indicates that the respondents have not issued any appointment order, but only an offer of the appointment, which has been accepted by her. According to the learned counsel,

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there was no full compliance of the order. On the other hand, Shri Mohit Madan, learned proxy counsel for the respondents has stated that respondents would be issuing the appointment order shortly.

2. Noting the above we are disposing the CP No. 304/2001 with directions to ^{the respondents L} issue appointment order to the applicant within ten days from today and in any event not later than 6.8.2001. Notices to the alleged contemnors are discharged.

S. Raju

(Shanker Raju)
Member (J)

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(Govindan S. Tampi)
Member (A)